



justice, all these petitions under Section 95 against the same personal guarantor should be clubbed together so as to decide which petition is maintainable and which are not maintainable. Let this matter be also listed along with other Section 95 petitions against the same personal guarantor, which is fixed for 23.04.2024.

In the meantime, Registry is directed not to entertain any fresh petition under Section 95 against the same personal guarantor for the same transaction till the next date of hearing.

List on 23.04.2024 for consideration.

Sd/-

**(RAHUL PRASAD BHATNAGAR)**  
**HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)**  
**HON'BLE MEMBER (J)**